5. This Circular is issued in exercise of the powers under clause (aa) of sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016. Yours sincerely, -Sd- (Dr. Kokila Jayaram) Deputy General Manager Tel: 011-2436 2832 Email: kokila.jaya

Annexure Filing under cl	Columnl nuse (ca) of sub-regulation (2) of regulation 13 the IBBI (Ins	Column2 solvency Resolution	Column3 on Process for Cor	Column4 porate Persons) I	Column5 Regulations, 2016 (Column6 Amount in ₹)	Column7	Column8	Column9	Column10	Column11
Sl. No.	Category of creditor	Summary of cl	aims received	Summary of cl	aims admitted	Amount of con	tir Amount of cla	im Amount of cla	im Details in Annexure	Remarks, if any	
		No. of claims	Amount	No. of claims	Amount of claim	s admitted					
1	Secured financial creditors belonging to any class of creditors	1	48527081		48527081		0	0	1		
2	Unsecured financial creditors belonging to any class of cred	itc 0	0	0	0	0	0	0	2		
3	Secured financial creditors (other than financial creditors be	elo: 0	0	0	0	0	0	0	3		
4	Unsecured financial creditors (other than financial creditors	b _i 0	0	0	0	0	0	0	4		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5		
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6		
7	Operational creditors (Government Dues)	1	0	1	0	0	0	0	7		
8	Operational creditors (other than Workmen and Employees	anı 2	0	0	0	0	0	0	8		
9	Other creditors, if any, (other than financial creditors and o	орі 0	0	0	0	0	0	0	9		
Total		4	48527081	1	48527081	0	0	0			

Annexure-1

Name of the corporate debtor: Tetrahedron Laboratories Ltd Date of commencement of CIRP: 15.02.2023.; List of creditors as on: 14-03-2023......

List of secured financial creditors belonging to any class of creditors $(\text{Amount in } \mathfrak{T})$

Sl. No.	Name of creditor	Identification No.	Details o				Details of cl	aim admitted			continge	Amount of any mutual dues,	claim not	of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	nt ciaim	that may be set- off	admitted	under verificati on	
1	Sangli Urban Co- Operative Bank Limited	ACD/MH-277P	06-03-2023	48527081	4,85,27,081	Financial	100%		No	100	0	0	0	0	
	N.A														
					·										

Annexure-1

List of unsecured financial creditors belonging to any class of creditors $(\text{Amount in } \mathfrak{T})$

SI.	Name of creditor	Identification	Details	of claim			Details of claim	admitted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.		No.	received					I		contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	narty?	CoC		- cc			
0	0	0	0	0	0	0	0 0	0	0 0	0	0 0	0	0 0	0 0

Annexure-3

(Amount in ₹)

1		Identification	Details	of claim			Details of cl	aim admitted			Amount of continge	Amount		Amount o	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC	nt claim	dues, th may b	ıat oe	admitted	under verificati on	,
0	0	0	0	0	0	0	0	0	0	0 0	0	0	0	0 (0	0
	N.A															

Annexure-4

Name of the corporate debtor: Tetrahedron Laboratories Ltd Date of commencement of CIRP: 15.02.2023.; List of creditors as on: 14-03-2023......

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.		Identification No.	Details receive	of claim			Details	of claim adm	itted	Amount of contingent	Amount of any mutual dues, that		Amount of claim under	Remarks, if
No.	creditor		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by		% of voting share in CoC	claim	may beset- off		verification	any
					admitted		guarantee	narty?						
0	0	0	0	0	0	0	0	0	0 0	0	0 0	0 0	0 0	0
											· ·	·	· ·	

Annexure-5
Name of the corporate debtor: Tetrahedron Laboratories Ltd Date of commencement of CIRP: 15.02.2023.; List of creditors as on: 14-03-2023.......

List of operational creditors (Workmen)

(Amount in₹)

Sl. No	Name of authorised		Identification No.	Details receive	of claim		D	etails of clai	m admitted	Amount of contingent	Amount of any mutual	Amount of claim under		Remarks, if any
	representative, if			Date of	Amount claimed	Amount of claim		related	% voting share in CoC, if	claim	dues, that may be	verification	admitted	any
	N.A	nil	nil	0	0	admitted 0	0	narty? nil	nil applicable	nil	nil	nil	nil	nil

Annexure-6

Name of the corporate debtor: Tetrahedron Laboratories Ltd Date of commencement of CIRP: 15.02.2023.; List of creditors as on: 14-03-2023......

List of operational creditors (Employees)

(Amount in₹)

SI. No	Name of authorised	Name of	Identification No.	Details receive	of claim		D	etails of clai	m admitted	Amount of contingent	Amount of any mutual	Amount of claim under		Remarks, if
				Date of	Amount claimed	Amount of claim			% of voting share	claim	dues, that	verification	admitted	,
	any	yee		receipt	ciaimed	ciaim admitted		related	in CoC, if		may be set-			
	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil

Annexure-7

Name of the corporate debtor: Tetrahedron Laboratories Pvt Limited	; Date of commencement of CIRP: 15.02.2023	; List of creditors as on: 14-03-2023
	List of operational creditors (Government dues)	

(Amount in₹)

Sl.	I	nant		Details o			İ	Details of clain	n admitted			Amount of contingent	Amount of any	Amount of claim not		Remarks, if
110	Depart ment		Identifi cation No.		Amount	Amount of claim admitted	Amount of claim claim covered by covered by Related Share in CoC,							admitted	verification	any
	N.A	Yes		04-11-2020	344350	344350	Contribution,Int ,damages		N.A	No		Nil	Nil	Nil	Nil	

Annexure - 8

Sl. No.	Name of creditor	Identification No.	Detail receiv	s of claim ed			Details of cla	im admitted			Amount of contingent	Amount of any	Amount of claim not		Remarks, if
			Date of receipt		claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	N.A	claim	mutual dues, that may be set-off	admitted	verification	
1	Shree Meher Industries	27AQBPT1779N1Z3	17-06-2020	4557339	4557339	Supply of material	N.A	N.A		N.A	N.A	N	.A	N.A	
2	Reliable Autotech Private ltd	AABCR0897A	15-10-2020	29584348		Supply of material+gst	N.A	N.A		N.A	N.A	N	.A	N.A	Claim towards GST not admitted as case
-															
				34141687	18744652										

Annexure - 9

Name of the corporate debtor: Tetrahedron Laboratories Pvt Ltd	; Date of commencement of CIRP: 15.02.2023	; List of creditors as on: 14.03.2023
List of	other creditors (Other than financial creditors and operational creditors)	
	(Amount in₹)	

S	. Nam		Identification No.	Details o				Details of claim a	admitted		Amount of continge	Amount of any mutual dues,	Amount of claim not	Amount of claim	Remarks, if any
ľ	o. creu	untor		Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		that may be set- off		under verificati on	
	N.A		N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A
									·						
						·									·
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